

(b) if so, the details of those present;

(c) whether it is a fact that none from the Delhi Administration attended the meeting;

(d) whether the students and other concerned have been demanding hand-over of the college to the Delhi University and that the Ministry has also recommended on the same lines;

(e) if so, the details thereof; and

(f) the decision taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) to (c). On 8th February, 1984, a meeting was convened by the Minister of State for Education which was in the nature of informal consultation with the authorities of the University Grants Commission and the Delhi University to discuss the demand of the students and employees of Ayurvedic and Unani Tibbia College, Delhi, for the take over of the College by the Delhi University.

(d) to (f). The Delhi Administration after discussing the demand with the Government and authorities of the Delhi University, reconstituted the Tibbia College Board on 24.2.1984, under the Chairmanship of the Lt. Governor of Delhi.

Reduction in the Plan Outlay for major Ports

3254. SHRI K.A. RAJAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have decided to reduce the plan outlay for major ports;

(b) if so, to what extent it will affect the construction of new major ports; and

(c) reasons for effecting a cut in the outlay?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) There is no reduction in the Sixth Five-Year Plan outlay for major ports.

(b) and (c). Do not arise.

Model/Regional Polytechnic in Kerala

3255. SHRI P.K. KODIYAN: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether Government have a proposal under consideration to establish Model or Regional Polytechnics in some States to act as a pace-setting Polytechnic for other Polytechnics in the region;

(b) if so, whether Government are aware that Kerala, with its high literacy rate and general interest in technical education is an ideal State to establish such Polytechnic; and

(c) if so, whether Government propose to establish a Model and Regional Polytechnic in the State?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c). An Expert Committee has been set up to examine the issue. The report of the Committee is awaited.

सूरत में दिल्ली-बम्बई राजधानी एक्सप्रेस के एक "स्टाप" की व्यवस्था करना

3256. श्री छीतू भाई गामित: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली बम्बई राजधानी का सूरत में "स्टाप" बनाए जाने के बारे में कोई मांग की गई है;

(ख) यदि हां, तो तत्संबंधी ब्योरा क्या है;

(ग) सूरत शहर के महत्त्व को देखते हुए उनके मंत्रालय की इस पर क्या प्रतिक्रिया है; और

(घ) राजधानी एक्सप्रेस की सूरत में किस तारीख से रुकने की सम्भावना है ?

रेल मंत्री (श्री ए० बी० ए० गनी खान चौधरी) : (क) से (घ) जी हाँ। बम्बई सेन्द्रल और नयी दिल्ली के बीच लगने वाले समय समय में कमी करने के लिए; मुख्यतः परिचालनिक उद्देश्य से 151/152 बम्बई सेन्द्रल नयी दिल्ली राजधानी एक्सप्रेस के ठहराव कम से कम रखे गये हैं। इसलिए, इस गाड़ी की सूरत में ठहराव की व्यवस्था करना वांछनीय नहीं समझा जाता है क्योंकि ऐसा करने से इस गाड़ी का चालन समय बढ़ जाएगा और इसके अलावा अन्य महत्त्वपूर्ण मार्गवर्ती स्टेशनों से भी इसी प्रकार की मांगे की जाने लगेंगी, जिससे इस गाड़ी की गति काफी धीमी हो जायेगी।

Demand of Budgetary Funds by the Ministry against B.R.O. and G.R.E.F.

3257. SHRI RAM PRASAD
AHIRWAR :
SHRI M.M. LAWRENCE :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that his Ministry has been demanding the Budgetary funds against Border Roads Organisation (BRO) and General Reserve Engineer Force (GREF) under it since 1960 ;

(b) if so, under what statutory authority the funds are demanded while the Border Roads Organisation and General Reserve Engineer Force are not the departments allocated to it under Article 77(3) of the Constitution ;

(c) whether any Government authority other than the authority under Article 77(3) of the Constitution exists for demanding funds ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) :

(a) Yes, Sir.

(b) to (d). While creating the Border Roads Organisation in 1960 the communication issued by the Cabinet Secretariat indicated *inter-alia* that the Border Roads Development Board will have the financial and other powers of a Department of Government and that all sanctions of the Board will be promulgated by the Secretariat of the Board which will be given *ex-officio* Secretariat status in the 'Department of Transport' to facilitate early issue of such orders on behalf of the Department of Transport. It further added *inter-alia* that funds will be arranged and provided under Demand "Capital Outlay on Roads". It is thus clear that funds for the Border Roads Organisation and GREF are, therefore, being budgetted by Ministry of Shipping and Transport under their Demand on valid grounds.

Primary Health Care Facilities and Programme Undertaken in Balangir District (Orissa)

3258. SHRI NITYA NANDA MISRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether some Primary Health Care facilities are being given in different States under Minimum Needs Programme;

(b) if so, what are the Primary Health Care facilities being provided to the people of Orissa during the Sixth Plan under the above programme ; and

(c) the details of the works taken up in Balangir District in Orissa under the above programme during that period ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIUDWAL) : (a) to (c). Primary Health Care facilities are being provided